

Government of India
Ministry of Finance
Department of Revenue

LOK SABHA
UN-STARRED QUESTION NO.4015
TO BE ANSWERED ON MONDAY, MARCH 28, 2022
Chaitra 7, 1944 (Saka)

FUNDS FROM RELIGIOUS INSTITUTIONS

4015. DR. DHAL SINGH BISEN:

Will the Minister of Finance be pleased to state:

- (a) whether funds are received by the Government from various religious institutions;
- (b) if so, the names of such religious institutions/spots wherefrom these funds have been received during the last three years;
- (c) the amount of these funds received during the said period, State/UT-wise; and
- (d) the details of the utilisation of funds received from these religious institutions?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): Religious Institutions pay tax and non tax revenues to the Government as per the existing legal framework. However, the information about the total amount paid by them to Government under various heads is not maintained separately.
